

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

**Item No. 127
Appeal No. 1206/252/ND/2018**

Under Section: 252

In the matter of:

Nextgen Bhumi states Pvt. Ltd. **....Appellant**

Vs.

ROC & Another. **....Respondent**

Order delivered on 12.04.2019

CORAM

**R. VARADHARAJAN,
HON'BLE MEMBER (J)**

For the Appellant :

For the ROC : Ms. Kusum Yadav, CP

For the IT : Mr. Deepak Anand, Adv. with
Mr. Aayushmaan, Adv.

ORDER

Due to paucity of time, matter adjourned to 14.05.2019.

Sd/-

**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**

Mukesh